

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder-I

To

The Pr. District & Sessions Judge,
Samba/Bhaderwah/Kishtwar/Ramban/Reasi/Rajouri/
Poonch/ Srinagar/Pulwama/Budgam/Bandipora/
Kupwara.

No: 48707-18/infet Dated: 27/12/2018

Subject: Information regarding infrastructure requirements in respect of Sanitation
(Format enclosed) in Subordinate Courts Complexes.

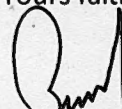
Sir,

Kindly refer to this office letter No.46163-84/AC dated 01.12.2018, regarding the subject cited above. In this regard, I am directed to request you to furnish the details as per the format by or before 31st, December, 2018 positively, for onward transmission to the Secretary General, Supreme Court of India. The said information be furnished to this office on fax numbers **0191-2539896** or official e-mail of the High Court.

Matter may be treated as most urgent.

Encl: 03 leaves

Yours faithfully,


(Anil Kumar Dogra)
Chief Accounts Officer
27/12/18

Copy to: NIC High Court of J&K, Jammu,
for uploading the same on
website.

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Pr. District & Sessions Judge,
Jammu/ Samba/Kathua/Udhampur/
Bhaderwah/Kishtwar/Ramban/Reasi/Rajouri/
Poonch/ Srinagar/Baramulla/Anantnag/Pulwama/Shopian/
Budgam/Kulgam/Bandipora/Kupwara/Ganderbal/
Leh/Kargil.

No: 46163-84/A.c Dated: 01/12/2018

Subject: Information regarding infrastructure requirements in respect of Sanitation
(Format enclosed) in Subordinate Courts Complexes.

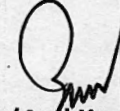
Sir,

Kindly find enclosed a copy of the format annexed hereto as Annexure-I regarding the subject cited above. In this regard, I am to request you to furnish the details as per the format by or before 10th, December, 2018 positively, for onward transmission to the Secretary General, Supreme Court of India. The said information be furnished to this office on fax numbers ~~0194-2506630/2506636~~ or official e-mail 0191-2539896 of the High Court.

Matter may be treated as most urgent.

Encl: (2) Leaves.

Yours faithfully,



(Anil Kumar Dogra)
Chief Accounts Officer

01/12/18

Copy to: NIC, High Court of J&K, Jammu,
for uploading the same on
website.

SANITATION IN SUBORDINATE COURT COMPLEXES
Template for baseline reporting

Name of the District Court Complex:

Level of the Court:

Established in: (yyyy)

i. Number of courtrooms in the court complex			
ii. Footfall per day			
>600 persons	300-600 persons	<300 persons	
iii. Availability and functionality of toilet			
Does the court premises have an adequate number of toilets	Yes/No		
Are they functional	Yes/No		
Does the court premises have urinals	Yes/No		
If yes, number of urinals for men and women -			
Are they functional	Yes/No		
If yes, who owns the toilet	Court / Shared with other Offices / Shared with other offices and people		
iv. Number of existing toilets not accessible to the public (private toilets) in the court complex			
v. Number of existing public toilet facilities in the court complex			
Total:	Gents:	Ladies:	Divyang Accessible:
vi. Required number of toilets and urinals to be constructed			
	For male – Toilet seats:		Urinals:
	For female – Toilet seats:		Urinals:
Vi (a)	Space availability in the court complex for construction of new Toilets and Urinals		
	For male – Toilet:		Urinals:
	For female – Toilet:		Urinals:
vii. Toilet condition/extent of rehabilitation			
	a. Dilapidated condition and / require new construction:		
	b. Semi-dilapidated condition and requires minor repairs, reconstruction:		
	c. Good condition and do not require any / limited repair works:		
	d. Needs additional seats to cater to the requirement		
	e. Ready to operate / full functional:		
viii. Existing Water Supply provision – (YES/NO)			

If yes, details of provision: Handpump Borewell Piped System		
ix. Existing waste disposal system		
	<ul style="list-style-type: none"> a. No of existing dustbins in the court premises- b. Number of dustbins needed for safe disposal of waste- c. No of waste bins in the court premises d. Number needed for safe disposal of waste e. Mechanism for collection of waste across the court complex: f. Mechanism for disposal/treatment of waste: 	
x. Cleaning staff		
	<ul style="list-style-type: none"> a. Are there cleaning staff working at the court complex- Yes/No If yes, b. Number of cleaning staff working at the court complex currently: c. Number of cleaning staff working for public toilet complexes d. Monthly payment made to cleaning staff e. Average monthly expenditure on maintaining toilet and cleanliness in the court premises f. Source of funding 	
xi. Revenue		
	<ul style="list-style-type: none"> a. Is it a pay-and-use model: b. If yes, cost of single use: c. Average monthly income from use of toilet 	
xii. Estimated cost of retro-fitting and repair		
	Details of retro-fitting and repair:	
xiii. Existing signage on sanitary complexes		
xiv. General Swachhata Checklist		
	Old files are regularly being weeded out	Yes/No
	Old furniture required to be replaced (if yes, please provide details as Annexure A)	Yes/No
	New furniture required to be purchased (if yes, please provide details as Annexure B)	Yes/No
	Walls (inside and outside) required to be whitewashed/painted purchased (if yes, please provide details as Annexure C)	Yes/No
	Dustbins provided in court complex are sufficient	Yes/No
	General cleanliness in the court complex premises	Yes/No
xv. Any other comments		
Additional document may be attached, if necessary		